



Cancellation of Recovery certificate no. 2784 of 2020 against Sanjay Soni (PAN: BVSPS9741N) in the matter of Shree Global Tradefin Ltd.

Whereas the Recovery Certificate No. **2784 of 2020** dated **January 01, 2025** was drawn against **Sanjay Soni (PAN: BVSPS9741N)** for sum of Rs. 1,23,000/- (Rupees One Lakh Twenty-Three Thousand Only) along with further interest, all costs, charges and expenses incurred for non-payment of disgorgement amount imposed by Adjudicating Officer vide Order No. EAD-2/AO/59-60/2012 dated September 09, 2012 in the matter of Shree Global Tradefin Ltd.

In exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992; read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961, the **Recovery Certificate No. 2784 of 2020** dated **January 01, 2021** drawn against **Sanjay Soni (PAN: BVSPS9741N)** stands cancelled.

Given under my hand and seal at Ahmedabad this ^{09th} day of February, 2026



Pooja Dhingraa

RECOVERY OFFICER

पूजा ढींगरा / Pooja Dhingraa
बसुली अधिकारी एवं उपमहाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
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